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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.124/BB/ 2017	-	For compliance of office objections raised by registry	252(1)	Super Royal Holiday India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. PRAMOD S.M. Super Royal  
Holiday India  
Pvt Ltd

2. Sinchana M.R. ROC/RR

PCS for petitioner is present. He has filed a memo along with annexures. Smt. M.R. Sinchana, Standing Counsel for ROC and RD is present. She undertakes to file appearance for ROC and also requested time for filing report.

List it on 03.11.2017.

MEMBER (J)

MEMBER (T)